

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO 64 to 68/MB/2015 ✓
CA NO.

CORAM:


PRESENT: SH. R.VARADHARAJAN
Hon'ble Member (J)

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2016

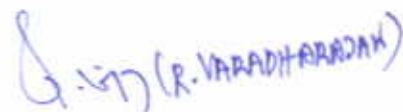
NAME OF THE COMPANY: Sh. Fidaali Moiz Mithiborwala & Anr
Vs.
1. M/s. Aceros Fortune Industries Pvt. Ltd.
2. Majolica Impex Pvt Ltd. & Ors.
3. M/s. Majolica Properties (I) P. Ltd. & Ors.
4. M/s. Angel Exim Pvt. Ltd & Ors.
5. M/s. STMPL Enterprises Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

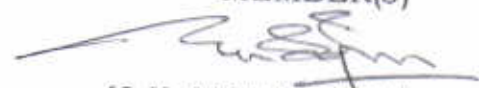
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	SAURABH KALIA	ADV	Respondents	

ORDER

Adjourned to 27.07.2016 at 2.00 P.M. for the purpose of mentioning seeking
transfer before the Principal Bench.


[R. VARDHARAJAN]

MEMBER(J)



[S.K. MOHAPATRA]
MEMBER(T)

Date:20.07.2017
[ravi]